



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06<sup>th</sup> December, 2022

**NOTICE**

Please take notice that the following matter listed on 08.12.2022 in the Court-IV will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1336 of 2019 & I.A. No. 3147 of 2022 (PH)	Shrem Residency Pvt. Ltd. Vs. Shraman Estates Pvt. Ltd.	Ayushmaan Bhutani	Vishesh Issar Ravi Sehgal

By order of Hon'ble Chairperson

-Sd/-

Registrar